

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

DATE OF ORDER: 03.01.2001

CP 63/2001

(OA 234/2000)

1. Hati Ram son of Shri Sakra aged about 46 years. Resident of DRM Office Jaipur at present employed on the post of Khallasi in Western Railway, Jaipur division, Jaipur.
2. Smt. Neela Sewa Ram wife of Hathi Ram aged about 43 years at present employed on the post of Gangman, Western Railway, Jaipur Division, Jaipur.

....Petitioners

VERSUS

1. Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Mumbai.

Respondents.

Mr. Shiv Kumar, Counsel for the applicants.

Mr. R.G. Gupta, Counsel for the respondent.

CORAM

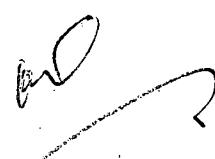
Hon'ble Mr. Justice O.P. Garg, Vice Chairman.

Hon'ble Mr. Gopal Singh, Member (Administrative).

ORDER

PER HON'BLE MR. JUSTICE O.P. GARG, VICE CHAIRMAN

The learned counsel for the applicants has produced copies of orders dated 29.06.2001 and 31.10.2001, which are respectively at Annexures R-1 and R-2 to the reply to the notice issued in the contempt Petition.



2. This Contempt Petition does not survive as order passed in the OA has been substantially complied with. This contempt Petition is dismissed accordingly. Notices issued are discharged.

Gopal Singh

(GOPAL SINGH)  
MEMBER (A)

O.P. GARG

(O.P. GARG)  
VICE CHAIRMAN